

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 23.07.2020

NOTICE

Take notice that the following matter adjourned on 26.06.2020 will be listed as indicated below: -

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
1.	Comp. App (AT) (Ins) No. 1220 of 2019 & I.A No. 17 of 2020	India Power Corporation Ltd. Vs. Meenakshi Energy Ltd Through Resolution Professional R. Ravi Shankar Devarakonda & Ors. With	26.06.2020	24.07.2020
2.	Comp. App. (AT) (Ins) No. 1450 of 2019	Debasish Som Vs. Meenakshi Energy Ltd. Through Resolution Professional R. Ravi Shankar Devarakonda & Anr.	26.06.2020	24.07.2020

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By Order

**-sd/-
Registrar**